

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-885/ND/2020**

IN THE MATTER OF:

Sandhya Hydra Power Projects Balargha Pvt. Ltd.

...PETITIONER

Vs.

M/s. Asian Hotels North Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 23.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

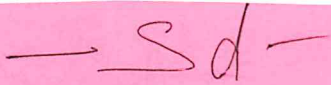
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational-creditor :Mr. Amit Chadha Sr. Advocate.
Ms. Neeha Nagpal Mr. Malak
Bhatt, Advocates.**


**For the Respondent/ Corporate-debtor :Mr. P. Nagesh, Mr. Harshal
Kumar, Mr. Shivam Wadhwa,
Advocates.**

ORDER

Heard the arguments advanced by the counsel for the operational creditor. The matter is part heard. Post the matter to 21.01.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**